

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 120/02/2020 O.A./260/42/2017 DR D SAHOO

-V/S-

ALL INDIA INSTITUTE OF MEDICAL SCIENCES ITEM NO:61 FOR APPLICANTS(S) Adv.
:None

FOR RESPONDENTS(S) Adv.: Mr.S.Behera

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Mr.S.Behera, learned counsel for the respondents is present and heard. Representative officer Mr.J.Pal for the respondents is present.</p> <p>It is seen that on 2.1.2020 also no one appeared on behalf of the applicant. It seems that the applicant is not interested to pursue the matter.</p> <p>Accordingly the OA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>I.Nath</p>